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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
CP 355/2003 in
OA 441/2002

New Delhi this the 16th day of October, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri Sarweshwar Jha, Member (A)

Shri Jitender Kumar,
S/O Shri Lal Singh,
R/O Village and P.O.Sisoli,
Zila Muzaffer Nagar (UP)

..Petitioner
(By Advocate Shri Sachin Chauhan)

VERSUS

1. Shri R.S.Gupta,
Commissioner of Police,
PHQ I.T.O. MSO Building,
I.P.Estate, New Delhi.
2. Shri R.L.Meena,
IInd B.N.DAP
New Police Lines,
Kingsway Camp, Delhi.

..Respondents

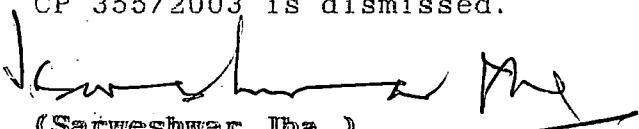
O R D E R (ORAL)

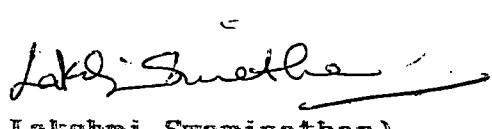
(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

Heard Shri Sachin Chauhan, learned counsel for the petitioner.

2. Our attention has been drawn to the order of the Hon'ble Delhi High Court dated 10.9.2003 in Writ Petition filed by the respondents (CWP No.5380/2003), copy placed on record. The Hon'ble High Court has stayed the operation of the impugned order i.e. the Tribunal's order dated 26.2.2003 in OA 441/2002.

3. In the above circumstances, CP 355/2003 based on the very same order of the Tribunal dated 26.2.2003 in OA 441/2002 is not maintainable at this stage. Accordingly, CP 355/2003 is dismissed.


(Sarweshwar Jha)
Member (A)


(Smt. Lakshmi Swaminathan)
Vice Chairman(J)

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